



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 03.11.2025

NOTICE

Please take notice that the following matters listed in the Court – II on 03.11.2025 were not taken up. The next date of hearing in the matters is **11.11.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 398 of 2024 Part Heard	Shiv Raj Singh Vs. Kempty Konstructions Pvt. Ltd. & Ors. With	Priyanshi Agrawal	CA Kamal Jain
2.	Comp. App. (AT) No. 403 of 2024 Part Heard	Kempty Konstructions Pvt. Ltd. & Ors. Vs. Shiv Raj Singh	CA Kamal Jain	Saurabh Kalia Rajesh Wadhwa

By order of Hon'ble Chairperson
-Sd/-
Registrar